

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.16
C.P.(IB) No.146/BB/2023

IN THE MATTER OF:

State Bank of India ... Petitioner
Vs. ...
Mr. M. S. Sriharsha ... Respondent

Order under Sections 121 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mrs. Chitra Nirmala
For the Respondent : Shri Fazil Ahmed

ORDER

1. Heard the Ld. Counsels for the parties.
2. List the matter on **07.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)